

DISTRICT AND SESSIONS COURT, SATARA

NOTICE

Pursuant to the Circular of this Office dated 20th April 2020, it is hereby informed to all Advocates and litigants that, **hearing of all extremely urgent matters** will be taken up through Video Conferencing remotely only through authorized software i.e. VidyoDesktop / VidyoMobile between 11:30 a.m. to 02:30 p.m. from Monday 20th April 2020. The user manual for Vidyo Software is available on the Official Website of District & Sessions Court, Satara.

Direct Link:

<https://districts.ecourts.gov.in/sites/default/files/Circular%20with%20Manual%20%28VC%29.pdf>

All concerned Advocates and litigants are requested to co – operate.

20th April 2020

Rasawa-l.
20.04.20
Principal District & Sessions Judge,
Satara